

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

8.

**IA-3565(MB)2024 IN
C.P. (IB)/1120(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES: 9planets Products Pvt. Ltd.

SECTION: 10, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-3565(MB)2024

1. Mr. Ashish Pyasi a/w Mr. Avinash R Khanolkar, Mr. Rahul, Ms. Surekha Yadav & Ms. Khushbu Bhanushali, Ld. Counsel for the Applicant present. Mr. Amir Arsiwala a/w Vidit Kumat, Ld. Counsel for the Liquidator/Respondent present.
2. Ld. Counsel for the Liquidator seeks time to file reply. Counsel for the Liquidator is directed to file reply within two weeks with a copy served upon the other side two days in advance of the next date of hearing.
3. List IA-3565(MB)2024 along with connected matters on **29.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)